

SHRI SAIFUDDIN CHOWDHARY :
Why is Government not interfering ?

12.36 hrs.

KUMARI MAMATA BANERJEE
(Jadavpur) : Thousands of freedom fighters' cases are pending due to inefficiency of officers. Government must take proper action.

MR. SPEAKER : Papers to be laid.
Shrimati Sheila Dikshit.

PAPERS LAID ON THE TABLE—
CONTD.

Statements Showing Action Taken by Government on Various Assurances, Promises, etc. During Various Sessions of Lok Sabha

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings by the Ministers during the various sessions of Lok Sabha :

(1) Statement No. XIII-Thirteenth Session, 1983. Seventh Lok Sabha.

[Placed in Library. See No. LT-3047/86.]

(2) Statement No. XVI-Fourteenth Session, 1984.

[Placed in Library. See No. LT-3048/86.]

(3) Statement No. X-Second Session, 1985. Eighth Lok Sabha.

[Placed in Library. See No. LT-3049/86.]

(4) Statement No. VII-Third Sessions, 1985.

[Placed in Library. See No. LT-3050/86.]

(5) Statement No. VI-Fourth Session, 1985.

[Placed in Library. See No. LT-3051/86.]

(6) Statement No. II-Fifth Session, 1986.

[Placed in Library. See No. LT-3052/86.]

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Action Taken Statement

[English]

SHRI K. D. SULTANPURI (Simla) :
I beg to lay on the Table a copy each of the following statements (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

- (i) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Forty-Second Report (Seventh Lok Sabha) on Educational facilities for Scheduled Castes and Scheduled Tribes in Medical Colleges under the control of, or aided by Central Government.
- (ii) Statement showing action taken by Government on the recommendations contained in Chapter V of Forty-Third Report (Seventh Lok Sabha) on Educational facilities for Scheduled Caste and Scheduled Tribes in (i) Indian Institutes of Technology and (ii) Central Universities.
- (iii) Statement showing action taken by Government on the recommendations contained in Chapters I and II and final replies in respect of Chapter V of Forty-ninth Report (Seventh Lok Sabha) on Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Oil and Natural Gas Commission.
- (iv) Statement showing action taken by Government on the recommendations contained in Chapter I of Fifty-ninth Report (Seventh Lok Sabha) on Reservations for, and

employment of, Scheduled Castes and Scheduled Tribes in Defence Services.

(v) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III of First Report (Eighth Lok Sabha) on socio-economic conditions of Scheduled Castes and Scheduled Tribes in the Union Territory of Dadra and Nagar Haveli.

(iv) Statement showing action taken by Government on the recommendations contained in Chapters I and II and final replies in respect of Chapter V of Third Report (Eighth Lok Sabha) on Benefits provided to Scheduled Castes and Scheduled Tribes in Co-operative Sector.

12.36½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTING OF THE HOUSE
Minutes

[English]

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 5th August, 1986.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Twenty-Third Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Twenty-third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.37 hrs.

PUBLIC ACCOUNTS COMMITTEE

Fifty-Fifth and Fifty-Sixth Reports

[English]

SHRI E. AYYAPU REDDY (Kurnool) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

1. Fifty-Fifth Report on Customs Receipts-Short Levy due to Misclassification-Woolen Waste or Wool.
2. Fifty-Sixth Report on Loss on Procurement of Lac.

COMMITTEE ON GOVERNMENT ASSURANCES

Sixth Report

[English]

PROF. NARAIN CHAND PARASHAR (Hamirpur) : I beg to present the Sixth Report (Hindi and English versions) of the Committee on Government Assurances.

12.38 hrs.

PETITION RE. LEVY OF DEVELOPMENT / DEFICIENCY CHARGES IN RESPECT OF RESIDENTIAL PLOTS ALLOTTED BY D.D.A. TO COOPERATIVE HOUSING SOCIETIES IN TRANS YAMUNA AREAS

[English]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk) : I beg to present a petition signed by Shri K. L. Chugh and others of Delhi regarding levy of development deficiency charges in respect of residential plots allotted by Delhi Development Authority to Cooperative Housing Societies in the Trans-Yamuna areas